

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/02/2019

O.A./260/506/2018
SRNF, WITH INTERIM PRAYER

S R PANIGRAHI
-V/S-
DEFENCE

ITEM NO:4

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. B.R. Mohapatra

Notes of The Registry	Order of The Tribunal	
	List revised. None for the applicant. On the previous date, on the request of applicant's counsel it was listed to 19.02.2019. The O.A. is therefore, dismissed for default for non prosecution on the part of the applicant.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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